

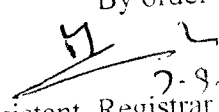
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-07/09/2020

NOTICE

All the concerned are hereby informed that as Hon'ble Sh. C.L.Mahar, Member (Technical) is on leave, there will be no Division Bench sitting on 07/09/2020.

Next date of hearing may be obtained from the website.

By order

7.9.20
Assistant Registrar

Copy to:-

1. SPS to Hon'ble President.
2. SPS to Member (Technical)
3. PA to Registrar.
4. Bar Association CESTAT Delhi.
5. Office of Chief Commissioner (AR) CESTAT Delhi.
6. Notice Board/website
7. Guard file.